

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 20

IA 3831/2022 IA 3825/2022 IA 3832/2022 IA1817/2022 IA 22/2023
in C.P. (IB)/1831(MB)2017

CORAM:

SH. PRABHAT KUMAR
HON'BLE MEMBER (T)

SH. H. V. SUBBA RAO
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **10.03.2023**

NAME OF THE PARTIES: - **Standard Chartered Bank**
Vs.
Bawree Fashion Pvt Ltd

Appearance (via video-conference):

For the Applicant	:	None present
For the Respondent – IA 3832	:	Padmashri K. Adv.
For R1- IA 3825 & R1 to R3- IA3831 :	:	K. G. Munshi a/w Neha Patil i/b Akshay Kamble

Section 66(1) u/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on 27.04.2023, for further consideration and hearing.

Sd/-

Sd/-

PRABHAT KUMAR
Member (Technical)

H. V. SUBBA RAO
Member (Judicial)

10.03.2023
Vedant